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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**C.P. No. 224/66/NCLT/AHM/2017**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Aditya Birla Epoxy (India) Ltd.

Section of the Companies Act: Section 66 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HUTOKSHI WADIA	DIRECTOR	SELF	
2.				

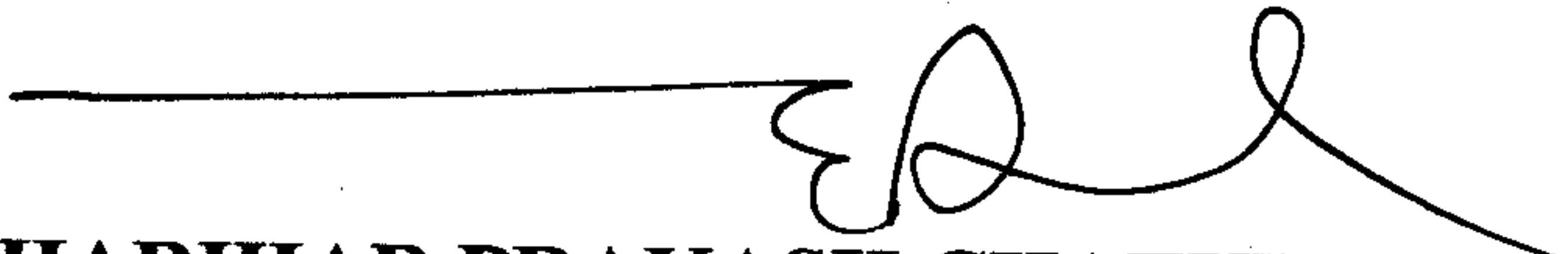
**ORDER**

Director Ms. Hutokshi Wadia present for Petitioner.

Petitioner requested for time.

List the matter on 09.03.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 5th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**